

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 150
(IB)-116(PB)/2019

IN THE MATTER OF:

M/s. Trustline Real Estate Pvt. Ltd.

.... Applicant/petitioner

v.

M/s. Baya Weaver Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 04.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. P Nagesh, Mr. Harshal Kumar, Mr. Shivam
Wadhwa, Advs.

For the respondent Mr. Abhishek Kumar, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)